

ITEM NO.4
SECTION III-A

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Civil Appeal No(s). 10845/2011

KAMAL KUMAR SRIVASTAVA

Appellant(s)

VERSUS

DHANPATTI & ORS.

Respondent(s)

Date : 18-06-2020 This appeal was called on for hearing today.

For Appellant(s)

M/S. Anuradha & Associates, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant to take fresh steps along with fresh particulars to effect service of alternative arrangement on respondent nos.1 and 2 within two weeks' time, as last opportunity.

Service is complete on respondent nos. 3 to 5 but none has entered appearance.

List again on 30.7.2020.

RAJIV KALRA
Registrar

HJ